## Sixteenth Loksabha

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Title: Need for a permanent regulatory authority to check the increasing airfare.

SHRI M.K. RAGHAVAN (KOZHIKODE): Thank you Madam for giving me this opportunity to raise a very important issue affecting lakhs of NRIs from Kerala.

Madam, the airfare is increasing everytime including budget carrier which has upset the travel plans of Keralites especially those connected with the Gulf countries. Today, a Kozhikode-Riyadh flight ticket charge is Rs. 43,000 and Kozhikode-Sharjah is Rs. 55,715 against the normal fare of Rs. 4,000 – 12,000 range.

The coming months are flooded with educational institutions vacations in the GCC, Bakrid and Onam festivals.

This exorbitant hike has hit workers, especially on blue collar workers, who depend on the budget carriers. Apparently, the lifting of the curbs by the DGCA has led to this hike.

Madam, my humble submission is this. There is an immediate intervention required by the Government of India because this is happening especially for Kerala based travels while fares are very low from Chennai and Mumbai.

My humble submission before you is that there is an immediate intervention required by the Government of India to bring the air fares to normalcy for which a permanent regulatory authority is required.

माननीय अध्यक्ष: श्री मुल्लापल्ली रामचन्द्रन और एडवोकेट जोएस जॉर्ज को श्री एम.के. राघवन द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।